NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: M/s. SITI Cable Bhatia Network Entertainment P. Ltd.

V/s. M/s. SITI Chhatisgarh Multimedia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

Dated: 29.11.2016

DESIGNATION

SIGNATURE

ORDER

C.P. No. 65/58, 59, 397, 398/CLB/MB/2014

Petitioner's side is present. Respondent's side is absent.

Rajerdru Jain i/b Thakore Jusiocla & Associates for Patitioner.

Ld. Advocate for the Petitioner discloses that when the matter was heard last time, an Order was passed directing the Respondents to remain present for this hearing and a copy of the said Order was served upon the Respondents. This time also the Respondent side remains absent.

For the reason above, this matter shall be disposed of ex-parte against the Respondents on the next date of hearing, in case the Respondents remain absent to the next date of hearing.

List this matter for hearing on 27th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)